

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/95/2017  
NAME OF THE PETITIONER : AMREX MARKETTING PVT LTD  
NAME OF THE RESPONDENT : SRISESAHA HOSPITALS PVT LTD & 4 ORS  
UNDER SECTION : 58/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.G. Senthil Kumar  
(For A. L. Senthil Kumar ASSOCIATES) For Respondent no-3 W. L. Senthil Kumar
2. Archana R  
Thiriyambak Kannan Petitioner Thiriyambak Kannan
3. S. ANAND  
LEELA & CO - G. BALASUBRAMANIAM For Respondent No-5 S. Anand

**ORDER**

Counsel for Petitioner present. Counsels for R3 and R5 present. Counsel for Petitioner served notice R1 by way of substituted service making advertisement in newspapers one in English and one in Tamil. The same is placed on record along with memo but there is no representation on behalf of R1. The service against R1 is held sufficient. R1 is proceeded *ex parte*. In relation to R4, notice was sent to its Registered Office address but the same has been returned as unclaimed. R4 is deliberately avoiding service. Service against R4 is also held sufficient and proceeded *ex parte*. Counsels for R3 and R5 are directed to file reply. Put up on **12.01.2018 at 10.30 A.M.**

- sd -  
MEMBER (JUDICIAL)